



31ST M. C. CHAGLA MEMORIAL GOVERNMENT LAW COLLEGE NATIONAL MOOT COURT COMPETITION, 2024

SCHEDULE

Sr. No.	Event	Date
1.	Deadline for Provisional Registration (Via Mail) for all Teams	10 th September, 2024
2.	Deadline for Registration (Online Form and Payment) for all Teams	13 th September, 2024
3.	Deadline for seeking Corrections and Clarifications to the Moot Proposition	16 th September, 2024
4.	Anticipated Release of Corrections and Clarifications to the Moot Proposition	21st September, 2024
5.	Deadline for Submission of Memorials (Soft Copy)	4 th October, 2024
6.	Deadline for Submission of Compendiums (Soft Copy)	6 th October, 2024
7.	Preliminary and Quarter-Final Rounds of Arguments (Online via Zoom)	13 th October, 2024
8.	Deadline for Submission of Hard Copies of Memorials and Compendiums (Only for Qualifying Teams)	18 th October, 2024
9.	Panel Discussion (Offline in Mumbai)	25 th October, 2024
10.	Semi-Final and Final Rounds of Arguments (Offline in Mumbai)	26 th October, 2024

The above schedule is subject to minor changes.